GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 3180

TO BE ANSWERED ON 17.12.2015

PROMOTION OF WIND ENERGY

3180. SHRI K. PARASURAMAN:

SHRIMATI KAVITHA KALVAKUNTLA:

SHRI RAM MOHAN NAIDU KINJARAPU:

SHRI B. VINOD KUMAR:

SHRIMATI RAKSHATAI KHADSE:

SHRI RAJESHBHAI CHUDASAMA:

SHRI GUTHA SUKENDER REDDY:

SHRI MULLAPPALLY RAMACHANDRAN:

SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the National Offshore Wind Energy Policy has been approved by the Government;
- (b) if so, the details thereof and whether offshore areas are proposed to be included in the Special/Exclusive Economic Zones, if so, the details thereof;
- (c) whether the Government has sought any demarcation of the area of coverage for setting up of offshore windmills, if so, the details thereof;
- (d) whether the Government has appointed any nodal agency for coordinating in allocation and operation of areas/blocks for offshore windmills in the country and if so, the details thereof;
- (e) the guidelines issued with regard to allocation of wind energy blocks and the details of demarcation of areas for setting up of wind energy plants in the country and the estimated generation of power therefrom, State/UT-wise; and
- (f) the number of wind mills presently operational and proposed to be set up including in Public Private Partnership model (PPP) in the country, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): Yes Madam. The National Offshore Wind Energy Policy was approved by the Union Cabinet on 9th September, 2015. Subsequently, the Gazette Notification on this policy was issued on 6th October, 2015.

This is the primary policy decision-making document for offshore wind energy development, including, setting up of offshore wind power projects and research & development activities, in waters, in or adjacent to the country up to the seaward distance

of 200 nautical miles (Exclusive Economic Zones of the country) from the base line.

- **(c):** No demarcation has been sought so far. The preliminary studies suggest offshore wind energy potential on the coast of Gujarat, Tamil Nadu and Maharashtra. However, these estimates require validation by establishing offshore wind masts or Light Detection and Ranging in the sea for firming up the locations / offshore wind energy blocks.
- (d): Yes Madam, Under the National Offshore Wind Energy Policy, National Institute of Wind Energy (NIWE), Chennai has been authorized as Nodal Agency for development of offshore wind energy in the country. The NIWE inter-alia would issue call for proposal for development of offshore wind energy projects in the specified blocks, enter into contract with project developers of offshore wind power project within Exclusive Economic Zones of the country, demarcation of offshore wind energy blocks, facilitation of clearances from the concerned Ministries/Departments etc.
- (e): No guidelines for allocation of the offshore wind energy blocks has been issued.
- **(f)**: The wind power capacity addition in the country is mainly through private sector investment. As on 31 October 2015, around 24678 MW wind power capacity has been installed in the country. The state-wise break-up is given in Annexure. Government has set a target of reaching 60 GW of wind power installed capacity in the country by 2022.

ANNEXURE

ANNEXURE - REFERRED TO IN REPLY TO PART (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 3180 FOR 17.12.2015

Wind Power Installed capacity in the country up to October, 2015

S. No.	State	Total capacity up to October, 2015 (MW)
1.	Andhra Pradesh	1134.35
2.	Gujarat	3876.50
3.	Karnataka	2720.33
4.	Kerala	35.10
5.	Madhya Pradesh	1025.19
6.	Maharashtra	4638.35
7.	Rajasthan	3728.84
8.	Tamil Nadu	7514.76
9.	Others	4.30
	Total	24677.72